ANNUAL STATEMENT OF ACCOUNTS FOR THE YEAR ENDED 31 MARCH, 2018

SEPARATE AUDIT REPORT OF THE COMPTROLLER & AUDITOR GENERAL OF INDIA ON THE ACCOUNTS OF INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA FOR THE YEAR ENDED 31 MARCH 2018

We have audited the attached Balance Sheet of Insurance Regulatory and Development Authority of India as at 31 March 2018 and Income and Expenditure Account / Receipts and Payment Account for the year ended on that date under Section 19(2) of the Comptroller & Auditor General's (Duties, Powers & Conditions of Service) Act, 1971 read with Section 17(2) of the Insurance Regulatory and Development Authority (IRDA) Act, 1999. The financial statements are the responsibility of the Insurance Regulatory and Development Authority of India's management. Our responsibility is to express an opinion on these financial statements based on our audit.

- 2. This Separate Audit Report contains the comments of the Comptroller & Auditor General of India (CAG) on the accounting treatment only with regard to classification, conformity with the best accounting practices, accounting standards and disclosure norms, etc. Audit observations on financial transactions with regard to compliance with the Laws, Rules & Regulations (Propriety and Regularity) and efficiency-cum-performance aspects etc., if any, are reported through Inspection Reports/CAG's Audit Reports separately.
- 3. We have conducted our audit in accordance with auditing standards generally accepted in India. These standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free from material misstatements. An audit includes examining, on a test basis, evidence supporting the amounts and disclosure in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall presentation of financial statements. We believe that our audit provides a reasonable basis for our opinion.

4. Based on our audit, we report that:

- i. We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purpose of our audit.
- ii. The Balance Sheet and Income & Expenditure Account/Receipts & Payments Account dealt with by this report have been drawn up in the common format of accounts prescribed by Ministry of Finance.

In our opinion proper books of accounts and other relevant records have been iii. maintained by the Insurance Regulatory and Development Authority of India as required under Section 17(1) of the Insurance Regulatory Development Authority Act. 1999 in so far as it appears from our examination of such

hooks.

We further report that the Insurance Regulatory and Development Authority iv. of India has revised its Balance Sheet and Income & Expenditure Account/Receipts & Payments Account for the year based on the audit observations issued by CAG. As a result, the Excess of Income over Expenditure decreased by Rs. 1.27 crore i.e. from Rs. 56.56 crore to Rs. 55.29

crore.

We report that the revised Balance Sheet and Income and Expenditure V. Account / Receipts and Payment Account dealt with by this report are in

agreement with the books of accounts.

In our opinion and to the best of our information and according to the vi. explanations given to us, the said financial statements read together with the Accounting Policies and Notes on Accounts, and subject to the significant matters stated above and other matters mentioned in Annexure I to this Audit Report give a true and fair view in conformity with accounting principles generally accepted in India:

In so far as it relates to the Balance Sheet, of the state of affairs of the Insurance Regulatory and Development Authority of India as at

31 March 2018; and

In so far as it relates to Income and Expenditure Account / Receipts and b. Payment Account of the surplus for the year ended on that date.

For and on behalf of the C&AG of India

(R. AMBALAVANAN)

PRINCIPAL DIRECTOR OF COMMERCIAL AUDIT AND EX-OFFICIO MEMBER, AUDIT BOARD, CHENNAL

Place: Chennai

Date: 25.10.2018

Annexure I

1. Adequacy of Internal Audit System

Internal Audit of the Authority is conducted by the Internal Audit Department. The Internal Audit system of the Authority is found to be adequate in view of the size of the organization.

2. Adequacy of Internal Control System

Internal Control System has been strengthened.

3. System of Physical verification of assets

Physical verification of assets for the year ended 31 March 2018 was completed.

- 4. System of Physical verification of inventory
- 5. Physical verification of inventory for the year ended 31 March 2018 was completed.

6. Regularity in payment of Statutory Dues

The authority is regular in depositing undisputed statutory dues.

DIRECTOR

FORM - A
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA
Balance sheet as at 31st March, 2018 - (R)

Figures for the previous		Figures for the current	Figures for the previous		Figures for the current
year	Liebilities	year	year		year
(as at 31st March, 2017)	E1427111440	(as at 31st March, 2018)	(as at 31st March, 2017)	Assets	(as at 31st March, 2018
(Rs.)		(Rs.)	(Rs.)		(Rs.)
(1)	(2)	(3)	(4)	(5)	(6)
	General fund:			Fixed assets (see Note 1) as per Annexure !	
	(i) IRDA fund (see Note 4)		45,99,00,333.17	Gross block	48,76,27,516.
8,93,243,68	-At beginning of the year	8,93,243.68	20,01,18,311.00	Less: Depreciation	26,83,68,166.
	-Receipts in the year		25,97,82,022.17	Net block	21,92,59,349
8,93,243.68	-Baiance at end of the year	8,93,243,68			
			97,56,94,769.00	Work-in-progress - IRDA building	1,52,37,30,144.
	(ii) Capital fund				
~	-Capital grants				
	-Balance at the beginning of the year	¥		Investments (method of valuation - at cost) (see Note 2)	
(*)	Add: Value of fixed Assets received as grants during the year			(i) Securities of Central and State Government	
			-	(li) Units	
	(iii) Surplus and funds		11,93,59,79,900.04	(iii) Fixed deposits with banks	12,18,00,00,000,0
12,83,34,28,667,69	-Balance as per last balance sheet	13,35,09,31,400.11	-	(iv) Others	
51,75,02,732,42	Add: Excess of income over expenditure as per income	55,29,20,230.09			
	and Expenditure Account - Annexed			Current assets (see Note 3)	
13,35,09,31,400,11	- Balance at the end of the year	13,90,38,51,630.20	22,31,461.00	(i) Deposits with agencies;	31,45,696
			32,18,32,285,68	(ii) Loans and advances to staff;	41,65,43,884.9
560	(iv) Gift and conations		(2)	(iii) Amount due from insurance companies and others;	
			94,01,28,000.10	(iv) Other current assets;	75,55,85,933
93	(v) Other balances			(v) Cash and bank balances;	
			70,000,00	(a) Cash in hand(including cheques in hand and cash in transit)	80,000
	Loans:		9.43.83.228.31	(b) Bank balances (including SWEEP balance)	23.32.59.076.1
	(i) Secured (stating the security offered for the purpose)		5,70,00,220,01	(-)	20,02,00,010.0
	(ii) Unsecured				
550	(iii) Loan from Government of India				
	(iii) Loan from Government of India (iv) Other loans	1 1			
13,35,18,24,643.79	(N) Other loans Carried forward	13,90,47,44,873.88	14,53,01,01,666.30	Carried forward	15,33,16,04,084.

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Figures for the previous year (as at 31st March, 2017) (Rs.)	Liabilities	Figures for the current year (as at 31st March, 2018) (Rs.)	Figures for the previous year (as at 31st March, 2017) (Rs.)	Assets		Figures for the current year (as at 31st March, 2018) (Rs.)
(1)	(2)	(3)	(4)	(5)		(6)
13,35,18,24,643.79	Brought forward	13,90,47,44,873.88	14,53,01,01,866.30		Brought forward	15,33,16,04,084.7
The state of the s	Current liabilities and provisions (see Note 6) (i) Sundry creditors: -for Capital items				•	15,55,75,5
19,12,047.00	-for Other items	55,53,897.00				
7.60 79	(ii) Provisions -Provision for doubtful debts and advances -Provision for depletion in value of investment	1 10 57 055 0				
1,53,01,340.00	-Provision for expenses (iii) Other liabilities	1,12,57,285.00				
7	Unspent grants Interest payable to Government/other loans Provident, retirement and other welfare funds:	# # #				
55.	(a) Provident fund (b) Other welfare funds					
3,19,24,092.87	(c) Retirement benefit fund and staff benefit fund 4. Others	3,45,53,903.87				
1,58,04,004.60	-other liabilities	3,53,33,397.17				
1,11,33,35,538.04	-Registration / Renewal fee received in advance	1,34,01,60,727.79				
14,53,01,01,666.30	TOTAL	15,33,16,04,084.71	14,53,01,01,866.30		TOTAL	15,33,16,04,084.7

- (1) The information relating to fixed assets is given in Annexure I.
- (2) The information relating to investments is given in Annexure II.
- (3) The information relating to current assets is given in Annexure III.
- (4) Details of IRDA Fund is given in Annexure IV.
- (5) Details of contingent liabilities is given in Annexure V.
- (6) All information relating to significant accounting policies and notes forming part of accounts is given in Annexure IX.

(M.S.Jayakumar) CAO

(Pravin Kutumbe)

Member

(Nilesh Sathe)

Member

Chairman

FORM - B INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31st MARCH, 2018 (R)

ures for the previous year (2016-17) (Rs.)	EXPENDITURE	Figures for the current year (2017-18) (Rs.)	Figures for the previous year (2016-17) (Rs.)	INCOME	Figures for the current year (2017-18) (Rs.)
(1)	(2)	(3)	(4)	(5)	
71,60,09,978,88 13,94,01,527.86 4,08,70,689,00	Payment to Chairperson and Members Payment to and provision for members of staff (see Note 1) Establishment expenses (see Note 2) Rent Research and consultation Fees	2,51,58,650,44 70,65,15,369,22 17,92,45,274,03 4,80,65,798,00		Grants-in-aid Received Receivable Less: Transferred to capital fund	(6)
8,62,47,713.00 -	Seminars, conference, publications, etc. interest (see Note 3)	1,09,05,926.42 7,19,95,895.90 4,54,267.00	91,20,64,553,69 9,27,04,403.00 3,33,90,409.00	Others Penalties, fines etc. Seminar, conferences and publications etc.	85,02,035,1 1,18,53,56,448,1 1,01,87,200,0 1,09,51,681,0
7,45,00,000.00 24,12,62,917.00 25,62,437,61	Development expenditure Promotional expenditure Other expenses Excess of Income Over Expenditure carried to balance sheet	2,35,40,730,00 29,67,25,908,00 15,430,86 55,29,20,230,09	79,79,88,452,98 1,49,89,915,49	Income from investments Interest on deposits Interest on advances: (i) granted to members of staff for housing and other purposes (ii) Others Miscellaneous income	68,16,03,315 (1,83,63,591 (5,79,208)
1,85,98,88,438.87	es and Notes Forming Part of Accounts - Annexure IX	1,91,55,43,479.96	1,85,98,88,438.87		1,91,55,43,479.

(1) The information relating to payment to and provision for members of staff is given in Annexure VI.

(2) The information relating to establishment expenses is given in Annexure VII.

(3) The information relating to interest amount is given in Annexure VIII.

CAO

(Pravin Kutumbe) Member

(Nilesh Sathe) Member

FORM - C INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA RECEIPTS AND PAYMENTS ACCOUNT FOR THE YEAR ENDED MARCH 31, 2018 - (R)

RECEIPTS	Amount (Rs.)	PAYMENTS	Amount (Rs)
(1)	(2)	(3)	(4)
To Balance brought forward		By Research and consultation fees	1,97,79,917 27
(i) Cash at bank		By Seminars, conference, publications etc.	1,09,05,926.42
(ii) Cash in hand (iii) Cheques in hand	70,000.00	By Rent	4,65,82,662.10
	-	By Development expenditure	
(iv) Cash/ cheques in transit		By Promotional expenditure	15,58,49,714 84
To Registration fees:		By Payment to Chairperson and Members	
Insurance Companies	31,00,000.00	(i) Pay and allowances	2,06,79,494.00
Insurance Brokers	6,27,757,00	(ii) Other benefits	32,16,853 18
Insurance Agents		(iii) Travelling expenses	46,44,696 94
Others	33,80,297.18		141
To Renewal fees		By Establishment expenses	
Insurance Companies	1,32,57,67,492.00	(i) Pay and allowances	35,66,96,471.85
Insurance Brokers	4,41,97,345.50	(ii) Other benefits	16 38 41 615 64
Insurance Surveyors	13,93,981.00	(iii) Travelling expenses	2,62,00,168.00
Corporate Agents	4,21,73,759,60	(iv) Retirement benefits	14,75,56,246,19
Others	1,22,250.00	By Office expenses	12,32,93,710 20
To Penalties, fines from insurers and intermediaries	1,01,87,200.00	By Interest on	
To seminar, conferences, etc.	1,09,51,681.05	(i) Government loans	
To Grants		(ii) Other loans	
(i) Central Government / State Government/ Others		By Purchase of assets	
(ii) Gift and donations		Building - Residential Flats	20,65,910.00
To Development expenditure	2,14,59,270.00	Vehicles	22,27,901,00
To Loans		Furniture and fixtures	71,907.00
To Sales of publication etc		Computers	12.56.857.00
To Sale of assets		Computer Applications	1,06,59,503,00
To Amount of security deposits received	67,25 000.00	Home office	3,30,082,00
To Sale of investments	11,93,59,79,900.00	By Capital Work-in-progress	0,00,002,00
To Interest received on		(i) Building	33,83,49,466,00
(i) Deposits	69,50,88,343,06		55,55,15,755,55
(ii) Advances		By Advances to staff and others including travel advance	12.85.31.365.50
(iii) Others		By Investments/ Deposit with banks	12,18,00,00,000.00
To Recoveries from employees		By Repayment of Government loans/ fees	12(10,00,00)00000
(a) Loans and advances	4.07.69.377.77	By Advance others	98.56,197.00
(b) interest on loans and advances		By Repayment of other loans	55,55,157,55
(c) Miscellaneous	5,51,105.55	By Payment to insurance Information Bureau of India	4,50,00,000,00
To Other receipts	6 91 726 97	By Payment to IIRM	20.00 00 000.00
	0,51,125,51	By Security deposit repaid	65,00,000.00
		By Balance carried forward	65,00,000.00
		(i) Cash at Bank	23,32,59,077.00
		(ii) Cash in hand	
		(iii) Cheques in hand	80,000 00
		(iv) Cash/ Cheques in transit	
Total	14,23,74,35,742.13		14,23,74,35,742.13
T T T T T T T T T T T T T T T T T T T	14,23,14,33,142,13	TOTAL	14,23,74,35,742.13

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(M.S.Jayakumar) CAO

(Pravin Kutumbe) Member (Nilesh Sathe)
Member

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(Subhash C. Khuntia)
Chairman

ANNEXURE I INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA Schedule of fixed assets annexured to and forming part of Balance Sheet as at 31st March, 2018

(Amount in Rs.)

		Gross	block			Deprec	iation		Net b	lock
Particulars	Cost as on 1-4-2017	Additions during	Sold/ disposed of during the year	Total as on 31-3-2018	As on 1-4-2017	For the year	Retired Asset Accumulated Depreciation	As on 31-3-2018	As on 31-3-2017	As on 31-3-2018
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
Office Premises:									10.000	10,000
(a) Land	10,000			10,000			(9)		10,000	10,000
(b) Building	-	-					1.00		-	-
Residential Flats:										
(a) Land				-		meterr/eur) + (9,53,21,986	11,07,06,682
(b) Building	10,91,13,182	1,70,15,910		12,61,29,092	1,37,91,196	16,31,214	7	1,54.22,410	1,13,97,526	1,17,59,914
Vehicles	1,48,82,558	22,27,901	-	1,71,10,459	34,85,032	18,65,512		53,50,545		37,25,169
Equipment	1,65,83,518	-	15,63,639	1,50,19,879	1,11,24,115	16,63,753	14,93,159	1,12,94,710	54,59,403	2,31,76,702
Furniture and fixtures	4,59,81,728	71,907	3,40,910	4,57,12,726	1,77,75,728	50,85,207	3,24,911	2,25,36,024	2,82,06,001	
Computers	9,72,90,534	12,56,857	49,138	9,84,98,253	7,70,70,062	72,54,911	46,681	8,42,78,292	2,02,20,472	1,42,19,961
THE RESERVE OF THE PARTY OF THE	97,30,861	3,30,082		1,00,60,943	55,66,297	22,82,395		78,48,693	41,64.564	22,12,250
Home office	16,44,26,662	1,06,59,503		17,50,86,165	6,94,24,591	5,22,12,903		12,16,37,494	9,50,02,071	5,34,48,671
Computer applications	18,81,289	2,00,00,00	18,81,289		18,81,289		18,81,289			
Books Tota		3,15,62,160	38,34,976	48,76,27,516		7,19,95,896	37,46,040	26,83,68,167	25,97,82,022	21,92,59,350

ANNEXURE II INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA Attached to and forming part of Balance Sheet as at 31st March, 2018

INVESTMENTS

			Lis	st of Fixed	NVESTMEN Deposits made di	1 mi - 4 h	001			
Sr. No.	Nume of the bank	Bank branch	FDR No.	Date of deposit	Amount of deposit	Rate of interest (%)	Date of	Maturity amount (Rs.)	Interest	Interest accrue
1	Vijaya Bank	Bank Street	588177	21-Dec-17		11101 (31 70)	maturity	Ç (*******************************	receivable (Rs.)	(Rs.)
2	Vijaya Bank	Banjara Hills	735141	21-Dec-17	1,30,00,00,000	6.32	21-Dec-18	1,38,41,27,783	8,41,27,783	3 30 40 30
		Hyderabad main		21-060-17	25,00,00,000	6.32	21-Dec-18	27,68,25,557	1,68,25,557	2,30,48,70
3	Indian Bank	Branch	807470	26-Dec-17					1,00,23,337	46,09,74
4	Vijaya Bank	Bank Street	588190		72,00,00,000	6.25	26-Dec-18	76,60,65,717	4,60,65,717	1 40 00
5	Vijaya Bank	Banjara Hills	735151	28-Dec-17	26,00,00,000	6.33	28-Dec-18	27,68,52,810	1,68,52,810	1,19,89,70
6	Vijaya Bank	Banjara Hills	735150	28-Dec-17	26,00,00,000	6.33	28-Dec-18	27,68,52,810	1,58,52,810	42,94,00
7	Vijaya Bank	Banjara Hills	735150	28-Dec-17	26,00,00,000	6.33	28-Dec-18	27,68,52,810	1,68,52,810	42,94,004
8	Vijaya Bank	Bank Street	588191	28-Dec-17	1,01,00,00,000	5.33	28-Dec-18	1,07,54,66,684	6,54,66,684	42,94,004
9	Vijaya Bank	Bank Street	599193	29-Dec-17	26,00,00,000	6.33	29-Dec-18	27,68,52,810	1,58,52,810	1,65,80,552
10	Vijaya Bank	Bank Street	588192	29-Dec-17	26,00,00,000	6.33	29-Dec-18	27,68,52,810		42,47,832
11	Vijaya Bank	Bank Street	588194	29-Dec-17	26,00,00,000	6.33	29-Dec-18	27,68,52,810	1,68,52,810	42,47,832
12	Vijaya Bank	Banjara Hills	735153	29-Dec-17	2,03,00,00,000	6.33	29-Dec-18	2,15,15,81,552	1,68,52,810	42,47,832
13	Vijaya Bank	Bank street	588197	29-Dec-17	26,00,00,000	6.33	29-Dec-18	27,68,52,810	13,15,81,552	3,31,65,761
14	Vijaya Bank	Bank street	588199	02-Jan-18	3,08,00,00,000	6.33	02-Jan-19	3,25,29,26,012	1,68,52,810	42,47,832
		Hyderabad main	200133	04-Jan-18	80,00,00,000	6.31	04-Jan-19	85,16,87,095	17,29,26,012	4,16,91,751
15	indian Bank	Branch	807488	09-Jan-18	7,00,00,000			33,10,07,055	5,16,87,095	1,21,78,329
4.5		Himayat Nagar			7,00,00,000	6.1	09-Jan-19	7,43,68,673	43,68,573	9,69,486
16	Indian Bank	Branch	11371	09-Jan-18	7,00,00,000					
17	Vijaya Bank	Bank street	588217	18-Jan-18	21,00,00,000	6.1	09-Jan-19	7,43,68,673	43,68,673	9,69,486
18	Vijaya Bank	Bank street	588220	22-Jan-18	10,00,00,000	6.37	18-Jan-19	22,36,99,949	1,36,99,949	27,02,456
	Vijaya Bank	Bank street	588221	22-Jan-18	10,00,00,000	6.37	22-Jan-19	10,65,23,785	65,23,785	12,15,390
20	Vijaya Bank	Bank street	588224	23-Jan-18	19,00,00,000	6.37	22-Jan-19	10,65,23,785	65,23,785	12,15,390
21	Vijaya Bank	Bank street	588231	29-Jan-18	21,00,00,000	6.37	23-Jan-19	20,23,95,192	1,23,95,192	22,75,282
22	Vijaya Bank	Bank street	588232	29-Jan-18		6.37	29-Jan-19	22,36,99,949	1,36,99,949	22,89,581
				Total	21,00,00,000	6.37	29-Jan-19	22,36,99,949	1,36,99,949	22,89,581
				rotal	12,18,00,00,000			12,94,19,30,025	76,19,30,025	18,71,64,539

Note - The above amount of fixed deposit includes Medical Assistance Fund balance of ₹3.46 crore.

Previous year figures are given in ANNEXURE II A

(M.S. Jayakumar)

ANNEXURE II A INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA Attached to and forming part of Balance Sheet as at 31st March, 2018

INVESTMENTS

			List of F	ixed Depos	sits made during t	he year 2	016-17			
Sr. No.	James of the burn	Bank branch	FDR No.	Date of deposit	Amount of deposit (Rs.)	Rute of interest (%)	Dute of	Maturity amount (Rs.)	Interest receivable	Interest accrued
	Union Bank of India	Bhanur	426105	06-Apr-16	5.00,00,000	7.30%	06 417		(Rs.)	(Rs.)
2	Andhra Bank	Gachibowli	298390	06-Apr-16	10,00,00,000		06-Apr-17 06-Apr-17	5,37,51,140	37,51,140	36,89,
3	Andhra Bank	Kapra Sainikpura	795922	06-Apr-16	10,00,00,000	7.75%		10,79,78,158	79,78.158	78,47,
4	Andhra Bank	Dommaiguda	529535	06-Apr-16	10,00,00,000			10.79.78,158	79,78,158	78,47,
5	Andhra Bank	Nagaram	147967	06-Apr-16	10,00,00,000	7.75%	06-Apr-17	10,79,78,158	79,78,158	78,47,0
6	Canara Bank	Somajiguda	825955	21-Dec-16	10,00,00,000			10,79,78,158	79,78,158	78,47,0
7	Syndicate Bank	Basheer Bagh	170779	21-Dec-16	63,50,00,000		21-Dec-17	10,65,02,816	65,02,816	17,81,5
8	Andhra Bank	Nagole	734386	21-Dec-16	63,50,00,000		21-Dec-17	67,23,07,373	3,73,07,373	1,02,21,1
9	Canara Bank	Somajiguda	825960	23-Dec-16	10,00,00,000	5.75%		67,23.07,373	3,73,07,373	1,02,21,1
10	Syndicate Bank	Basheer Bagh	170788	23-Dec-16	4,99,99,900		23-Dec-17	10,65,02,816	65,02,816	17,45,9
11	Andhra Bank	Nagole	734387	23-Dec-16	52,00,00,000		23-Dec-17	5,33,29,974	33,30,074	8,94,1
12	Canara Bank	Somajiguda	825964	28-Dec-16	9,99,99,000		23-Dec-17	55,05,50,920	3,05,50,920	82,02,7
13	Syndicate Bank	Basheer Bagh	170794	28-Dec-16	4,99,99,000		28-Dec-17	10,65,01,751	65,02,751	16,56,8
14	Andhra Bank	L B Nagar	251108	28-Dec-16		6.50%		5,33,29,014	33,30,014	8,48,4
15	Vijaya Bank	Bank Street	587802	28-Dec-16	74,00,00,000	5.75%		78,34,76,309	4,34,76,309	1,10,77,5
16	Canara Bank	Somajiguda	825968	29-Dec-16	74,00,00,000		28-Dec-17	78,34,76,309	4,34,76,309	1,10,77,5
17	Syndicate Bank	Basheer Bagh	170795	29-Dec-16	9,99,99,000	6.35%	29-Dec-17	10.65,01,751	65,02,751	16,39,0
18	Andhra Bank	Kothapet	786753	29-Dec-16	4,99,99,000		29-Dec-17	5,33,29,014	33,30,014	8,39,34
19	Vijaya Bank	Bank Street	587813	29-Dec-16	1,35,00,00,000		29-Dec-17	1,42,93,14,887	7,93,14,887	1,99,91,69
20	Canara Bank	Somajiguda	825970	02-Jan-17	1,35,00,00,000	5.75%	29-Dec-17	1,42,93,14,887	7.93,14,887	1,99,91,69
21	Syndicate Bank	Basheer Bagh	170801	02-Jan-17	9,99,99,000	6.35%	02-Jan-18	10,65,01,751	65,02,751	15,67,78
22	Andhra Bank	Kharmanghat	959011	02-Jan-17	2,83,00,00,000	5.25%	02-Jan-18	2,98,15,25,749	15,15,25,749	3,65,32,23
23	Corporation Bank	SP Road	167682	02-Jan-17	9,99,99,000	5.75%	02-Jan-18	10,58,74,118	58,75,118	14,16,46
24	Canara Bank	Somajiguda	825974		9,99,99,000	5.90%	02-Jan-18	10,60,30,766	60,31,766	14,54,23
25	Syndicate Bank	Basheer Bagh	170817	04-Jan-17	9,99,99,000		04-Jan-18	10,65,01,751	65,02,751	15,32,15
26	Andhra Bank	Turka Yamjal	385327		4,99,99,000		04-Jan-18	5,33,29,014	33,30,014	7,84,60
27	Corporation Bank	KPHB Colony	635250	04-Jan-17	50,00,00,000		04-Jan-18	52,93,75,884	2,93,75,884	69,21,44
		To colony	022220	04-Jan-17	9,99,99,000	5.90%	04-Jan-18	10,60,30,766	60,31,766	14,21,18



ANNEXURE II A INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA Attached to and forming part of Balance Sheet as at 31st March, 2018

INVESTMENTS

			List of F	ixed Depos	sits made during t	he year 20	016-17			
Sr. No.	Name of the bank	Bank branch	FDR No.	Date of deposit	Amount of deposit (Rs.)	Rate of interest (%)	Date of maturity	Maturity amount	Interest receivable	Interest
28	Vijaya Bank	Bank Street	587823	04-Jan-17			maiurity	(Rs.)	(Rs.)	(Rs.)
29	Syndicate Bank	Basheer Bagh	170830	06-Jan-17	8,00,00,000	5.25%		8,42,83,413		
30	Corporation Bank	Sainikpuri	708489		4,99,99,000	6.50%	06-Jan-18	5,33,29,014		1,0072
31	Syndicate Bank	Basheer Bagh	170832	06-Jan-17	4,00,00,000	5.90%	06-Jan-18	4,24,12,730		1
32	Corporation Bank	Sainikpuri	708494	09-Jan-17	4,99,99,000	6.50%	09-Jan-18	5,33,29.014		//
33	Syndicate Bank	Basheer Bagh	170845	09-Jan-17	2,60,00,000	5.90%	09-Jan-18	2,75,68,275	(#2.17.81T)	-
34	Corporation Bank	Sainikpuri	708513	18-Jan-17	4,99,99,000	6.50%	18-Jan-18	5,33,29,014		
35	Vijaya Bank	Bank Street	587838	18-Jan-17	9,99,99,000	5.90%	18-Jan-18	10,60,30,766		
36	Syndicate Bank	Basheer Bagh	170851	18-Jan-17	9,00,00,000	5.60%	18-Jan-18	9,51,46,831	51,46,831	7700
37	Corporation Bank	Champapet	4989	23-Jan-17	4,99,99,000	6.50%	23-Jan-18	5,33,29,014		10,15,26
38	Syndicate Bank	Basheer Bagh	170853	23-Jan-17	5,00,00,000	5.90%	23-Jan-18	5,30,15,913		
39	Corporation Bank	Taranaka	679400	25-Jan-17	4,99,99,000	6.50%	25-Jan-18	53329014		,,
40	Syndicate Bank	Basheer Bagh	170854	25-Jan-17	9,00,00,000	5.90%	25-Jan-18	95428643	54,28.643	
41	Corporation Bank	Sainikpuri	708533	27-Jan-17	4,99,99,000	6.50%	27-Jan-18	53329014	3330014	9,66,74
42	Vijaya Bank	Bank Street	587865	27-Jan-17	9,99,99,000	5.80%	27-Jan-18	105926315	5927315	5,74,770
43	Syndicate Bank	Basheer Bagh	170856	27-Jan-17	6,00,00,000	5.75%	27-Jan-18	63368689	3368689	10,23,07
44	Corporation Bank	Sainikpuri		31-Jan-17	4,99,99,000	6.50%	31-Jan-18	53329014	3330014	5,81,445
	Syndicate Bank	Basheer Bagh	708601	31-Jan-17	2,00,00,000	5.80%	31-Jan-18	21185475	1185475	5,38,276
	Andhra Bank	Meerpet	170897	30-Mar-17	4,99,99,000	6.50%	30-Mar-18	53329014	3330014	1,91,625
		corpet	629770	30-Mar-17	3,00,00,000	5.75%	30-Mar-18	31762553	1762553	9,123
				Total	11,93,59,79,900			12,64,03,40,480	Contract Con	4,829 19,88,24,187

M.S. Jayakumar)

ANNEXURE III INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA Attached to and forming part of Balance Sheet as at 31st March, 2018

CURRENT ASSETS, LOANS AND ADVANCES

Particulars	Figures for current year	(Amount in Rs
	(2017-18)	Figures for previous year
Deposits (1)	(2)	(2016-17)
Security Deposits - Telephone		(3)
Security Deposits - Electricity and Gas	84,635	84,6
Security Deposits - Fuel	5,29,550	3,57,1
Security Deposits - Rent	7,650	7,6
	25,23,861	17,82,0
TOTAL	31,45,696	22,31,4
Loans and advances to staff		200,0170
Housing loan		
For other purposes	32,15,07,453	24,42,18,96
Special Advance	1,48,51,134	1,51,50,96
Interest recoverable	23,25,000	23,51,58
Advance others	7,74,49,648	5,96,38,85
TOTAL	4,10,650	4,71,92
TOTAL	41,65,43,885	32,18,32,28
Other Current Assets		
Interest accrued but not due - on bank deposits		
Advance to crecine committee	18,71,64,539	19,88,24,18
Advances on capital account	2,52,605	1,75,00
Cenvat credit	2,04,120	77,89,20
Tariff Advisory Committee (Advance for Flats)	1,04,30,896	1,04,30,89
Amount recoverable from APIIC for building	0	1,49,58,73
Advance to Institute of Insurnace and Rick Mannes	10,00,23,218	10,00,69,39
Auto and the formation of the first of the f	41,50,20,841	21,50,20,84
Advance with CPWD	8,84,623	22,29,920
Advance with NFDC	3,75,00,000	24,56,48,54
Advance with Prasar Bharti	8,33,282	7,01,18,538
Advance with All India Radio		7,48,62,746
TOTAL	32,71,809	
	75,55,85,933	94,01,28,000
ash and bank balances		
Cash in hand	90,000	
Cheques in hand	80,000	70,000
Cash/ cheques in transit	0	0
TOTAL	0	0
	80,000	70,000
Balances with scheduled banks		
(a) On current account (including SWEEP balance)	23,32,59,077	0.10
(b) On deposit account	23,32,33,077	9,43,83,228
Balance with non scheduled bank	0	0
(a) On current account	0	
(b) On deposit account	0	0
TOTAL	23,32,59,077	9,43,83,228

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(M.S. Jayakumar) CAO

ANNEXURE IV INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA Attached to and forming part of Balance Sheet as at 31st March, 2018

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND

(Amount in Rs.)

Particulars	Figures for current year (2017-18)	Figures for previous year (2016- 17)
Grant from Government of India	-	-
Others	8,93,244	8,93,244
Total	8,93,244	8,93,244

(M.S. Jayakumar)

ANNEXURE V

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA Attached to and forming part of Balance Sheet as at 31st March, 2018

CONTINGENT LIABILITIES

(Amount in Rs.)

Particulars	Figures for current year (2017-18)	Figures for previous year (2016-17)

M.S. Jayakumar)

ANNEXURE VI INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Attached to and forming part of Income and Expenditure Account for the year ended 31st March, 2018

PAYMENTS TO AND PROVISIONS FOR EMPLOYEES

(Amount in Rs.)

SI. No.	Particulars	Figures for current year (2017-18)	Figures for previous year (2016-17)
(i)	Salaries, allowances, wages and bonus	48,47,79,803	45,02,91,153
	Contribution to provident fund, etc (including contribution		
(ii)	to superannuation fund)	8,42,31,246	10,61,24,415
(iii)	Gratuity	1,15,26,857	3,26,31,116
(iv)	Staff welfare expenses	95,72,022	4,22,879
(v)	Others		
	Book grant	10,50,983	7,16,646
	Leave travel concession	1,18,79,963	1,47,55,189
	Monetary award - studies		49,000
	Contribution to group insurance scheme	61,69,078	66,27,073
	Reimbursement of expenses incurred by staff	9,31,68,948	9,29,53,173
	Leave salary encashment	41,36,469	1,14,39,335
	Total	70,65,15,369	71,60,09,979

M.S. Jayakumar)

ANNEXURE VII INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA Attached to and forming part of Income and Expenditure Account for the year ended 31st March, 2018

ESTABLISHMENT EXPENSES

(Amount in Rs.)

Particulars	Figures for current year (2017-18)	Figures for previous year (2016-17)	
(1)	(2)	(3)	
House Keeping - Office maintenance	1,67,36,726	92,76,907	
Repair and maintenance of equipments	4,07,26,309	1,26,73,888	
Electricity and water expenses	57,34,529	64,28,121	
Insurance expenses	19,137	4,41,267	
Printing and stationery	53,95,061	1,27,03,151	
Books/journals etc.	1,32,289	1,08,329	
Postage, telephones, etc.,	1,94,07,518	1,96,97,032	
Travelling and conveyance - Inland	3,02,51,694	3,19,69,096	
Travel - Foreign	1,09,35,988	1,38,72,592	
Legal and professional charges	2,66,15,344	*	
Education/Training /R and D/Grievances redressal expenses	44,39,647	45,48,716	
Audit fees	T	2,00,000	
Recruitment expenses	38,50,446	24,68,470	
Expenses of meetings of Authority and Insurance Advisory committee and others	60,21,466	68,95,807	
		60,82,929	
Membership and Subscription	56,81,180		
Security services	7,70,329	7,11,703	
Pantry expenses	17,06,804	1,07,50,403	
Car repair and maintenance expenses	23,135	10,559	
Other Expenses	7,97,673	5,62,559	
Total	17,92,45,274	13,94,01,528	

(M.S. Jayakumar) CAO

ANNEXURE VIII INSURANCE REGULATORÝ AND DEVELOPMENT AUTHORITY OF INDIA

Attached to and forming part of Income and Expenditure Account for the year ended 31st March, 2018

INTEREST

(Amount in Rs.)

Particulars	Figures for current year (2017-18)	Figures for previous year (2016-17)
Government		
Banks	34)	
Others		
Total	9	

(M S Javakumar)

Annexure-IX THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

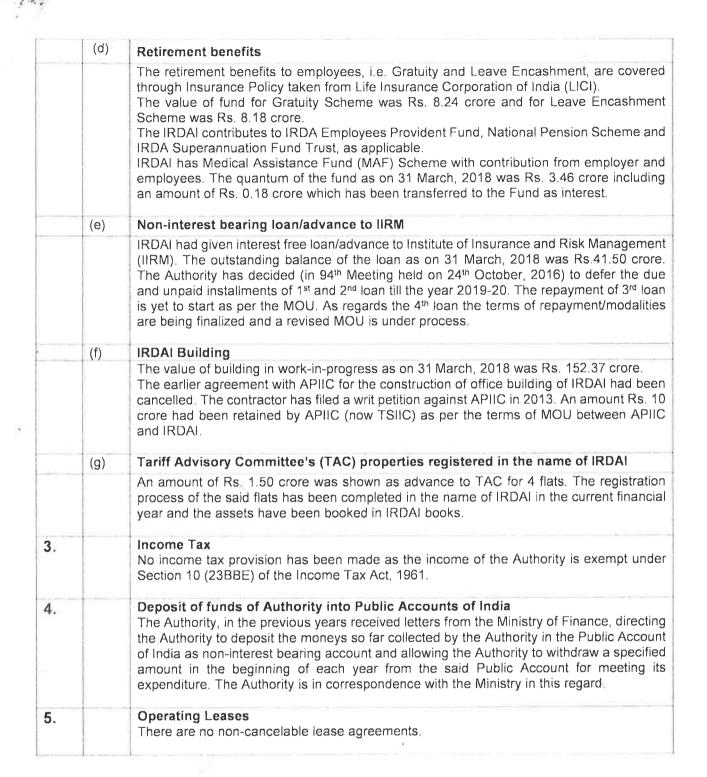
Attached to and forming part of Income and Expenditure Account for the year ended 31st March, 2018

Notes to the Annual Statement of Accounts

[Unless otherwise specified, all amounts are in Rupees]

1.		Background	
		INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA (The Authority) was established by an Act of Parliament — Insurance Regulatory and Development Authority Act, 1999, (as amended), and was constituted on April 19, 2000 by a notification issued in the Gazette of India. The Authority was established with a view to protecting the interests of the holders of insurance policies, to regulate, promote and ensure orderly growth of the insurance industry and for matters connected therewith or incidental thereto, issue to the applicant a certificate of registration, renew, modify, withdraw, suspend or cancel registration, and levy fees and other charges for carrying out the purposes of the Act. In terms of Section 16 of the Act a fund shall be constituted, namely, "The Insurance Regulatory and Development Authority Fund" [Fund]. The Fund shall constitute all Government grants, fees and charges received by the Authority, all sums received by the Authority from such other source as may be decided upon by the Central Government and the fees received from insurers. The Fund shall be applied for meeting the salaries, allowances and other remuneration of the members, employees of the Authority and the other expenses of the Authority in connection with discharge of its functions and for carrying out the purposes of the Act.	
2.		Summary of significant accounting policies	
7		The financial statements are prepared under the historical cost convention, on the accrual basis of accounting save for revenue recognition on cash basis as explained hereunder, and in accordance with the applicable standards on accounting issued by the Institute of Chratered Accountants of India. The significant accounting policies are as follows:	
	(a)	Fixed assets and depreciation	
		Fixed assets are stated at cost less accumulated depreciation. Depreciation on fixed assets is provided pro-rata for the period of use based on the rates specified in Depreciation Rate Chart as per Part "C" of the Schedule II of The Companies Act, 2013.	
	(b)	Investments	
		Investments in the nature of fixed deposits with public sector banks are stated at cost. The Investment Policy was revised in the 100 th Meeting of the Authority held on 9 th February 2018. As per the revised Policy, the funds are invested only in fixed deposits of PSU banks with NNPA ratio not exceeding 10% (in place of earlier 7.5%). The CRAR criteria of at leas 10% has been dispensed with. The changes are effective from 9 th February, 2018.	
	(c)	Income	
		 (i) Registration fee (a) Received from insurer seeking for the first time, registration for carrying on any class of insurance/reinsurance business in India is treated as income of the year to which it relates. (b) Received from insurance intermediaries for the first time to seek registration to act as insurance intermediaries is treated as income of the year of receipt. 	
		(ii) Renewal fee: Renewal fee is received in advance from insurers/reinsurers for renewal of registration. It is treated as income of the year to which it relates. Renewal fee received from intermediaries is treated as income of the year of receipt.	
		(iii) The Authority has increased the maximum limit of renewal fee payable by Insurers from Rs. 5 crore to Rs. 10 crore from the year 2017-18.	





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